NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(CAA) No.604/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th November 2017, 10.30 A.M

| Name | of the Company | Bhumika Vyapaar Pvt.Lt | d. & Ors. | |
|---------------|--|------------------------|------------------------|---------------------|
| Under Section | | 230-232 | | |
| SI. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | | Appearing on behalf of | Signature with date |

RAVI ASORD 3 Repak Jain 3 Advocats for fetitut

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ORDER

Ld. Counsel for the petitioners is present.

Petitioners have filed this petition u/s. 230 - 232 of the Companies Act, 2013. Petitioners have filed 1 paragraph synopsis by which detail of the case is not clear. Petitioners are directed to file detail synopsis within 7 days from today.

List on 15/12/2017.

(Jinan K.R.) Member (J) (V.P.Singh) Member (I)